

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5879 of 2009
With
W.P.(S) No. 5933 of 2009

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

10/ 25.03.2021 Heard through V.C.

2. At the request of learned counsel for the parties, put up these cases on **05.04.2021**.

(Deepak Roshan, J.)

Pramanik/